

DIVISION BENCH

O-121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/279(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	CBRE SOUTH ASIA PVT. LTD. Vs. MKHS REALTY LLP		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|---------------------------------|----------------------------|
| 1. | Mr. Rishad Medora, Advocate |] For Operational Creditor |
| 2. | Mr. Soumava Mukherjee, Advocate |] |
| 1. | Mr. Abhishek Sikdar, Advocate |] For Corporate Debtor |

ORDER

1. Ld. Counsel for the parties present.
2. No documents are available in the e-filing portal. Both sides are directed to complete e-filing process.
3. List this matter on 06/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.